

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-105

CP No.- 31/271/272/ND/2020

IN THE MATTER OF:

Union of India

Vs

Mohan India Pvt Ltd

...Applicant

...Respondent

SECTION

Under Section 271-272

Order delivered on 03.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ashim Sood, Adv. Rhythm A Adv. Adv. Senu
For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and seeks time to file the tracking report/proof of service. Let the same be filed. List the case on **05.02.2020**, as prayed for.

Sd/-

(K.K. VOHRA)
MEMBER (T)

(Khushboo)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)